1	2
2009	208
2010	.196
2011 (up to December 12)	194

These figures indicate that LWE activity has reduced since 2007.

(d) and (e) The Government has given a call to the banned CPI(Maoist) party to abjure violence and come for talks. The CPI(Maoist) have not responded to this offer.

## Review of internal security

3188. SHRI N.K. SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has any proposal to review the state of internal security in view of increasing internal security challenges in the country;
  - (b) if so, the details thereof;
  - (c) whether Government has constituted any team of security experts in this regard;
  - (d) if so, the details thereof; and
- (e) the other measures taken by Government for reforms in police and intelligence gathering mechanism?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH):
(a) and (b) Yes, Sir. Internal Security Situation is regularly reviewed by the Government to ensure that internal security apparatus, technical facilities, responses and counter measures are continually updated to meet the changing threat levels & perceptions.

- (c) and (d) Depending upon the specific requirement, Government from time to time uses the services of specialists for various purpose such as Technical advice & assessments, review of process, procedure & practices, legal regime upgradation etc.
  - (e) As part of ongoing exercise major steps taken by the Government include,

strengthening and re-organization of the Multi-Agency Centre (MAC) in the Intelligence Bureau to enable in to function on 24X7 basis, for real time collation and sharing of intelligence with all other intelligence and security agencies of the Central and State Governments/Union Territories, setting up of 24X7 Control Room in all the States for quick sharing of data/information pertaining to terrorism; setting up of a network connecting all the State Special Branches (SSBs) to MAC and its State level nodes (Subsidiary Multi-agency Centre); step taken for strengthening SSBs, etc.

## Naxal affected States

3189. SHRI PARIMAL NATHWANI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the States suffering badly by the Naxal problem;
- (b) the State-wise number of people including tribals and security personnel killed in various naxal attacks during last three years;
- (c) whether there is a proper co-ordination between State police and para-military forces in these States to effectively tackle the Naxal menace;
  - (d) if so, the details thereof; and
- (e) the steps taken to modernize the State police force and intelligence agencies to strengthen them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) Nine States, namely, Andhra Pradesh, Bihar, Chhattisgarh, Jharkhand, Madhya Pradesh, Maharashtra, Odisha, Uttar Pradesh and West Bengal are considered Left Wing Extremism (LWE) affected States.

- (b) The number of security forces and civilians Killed in various naxal attacks during last three years, State-wise, are given in the Statement (See below). The number of Tribals killed, is not maintained separately by this Ministry. However, a large number of persons, killed by the LWE under the 'civilians' category include Adivasis.
- (c) and (d) There is proper coordination between the State Police Forces and Central Armed Police Forces in carrying out anti-naxal operations. In order to ensure better coordination, meetings between State Police Forces and Central Armed Police Forces are held regularly at the district level